

in connivance with the Secretary of the Society, are adopting delaying tactics in initiating recovery of short payment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (d). The matter relating to short payment made by the Society is under investigation by the Labour Enforcement Officer (Central). Necessary action will be taken on receipt of his decision.

#### Commercial Inspectors in Allahabad Division

4594. SHRI N. K. SHEJWALKAR: Will the Minister of RAILWAYS be pleased to state:

(a) what is the sanctioned strength of Commercial Inspectors over Allahabad Division of Northern Railway;

(b) whether Commercial Inspectors were provided with an Out-door Enquiry Clerk under them with a view to assist them in performance of their work;

(c) whether out-door Enquiry Clerks have now been designated as Out-door Inspectors (Inspection) and they have been given independent charge by reducing the Jurisdiction of Commercial Inspectors;

(d) if so, whether similar procedure has been adopted over other Divisions of the Northern Railway; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Five.

(b) Yes. Three posts were created for this purpose.

(c) They have since been given independent charge. A proposal to re-

designate the posts as Commercial Inspectors is under consideration.

(d) No.

(e) As workload varies from Division to Division, no uniformity is possible in such matters.

#### अलीगढ़ रेलवे स्टेशन का नवीकरण

4595. श्री नवाब सिंह चौहान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अलीगढ़ रेलवे स्टेशन के नवीकरण करने का कोई प्रस्ताव है;

(ख) यह कब क्रियान्वित किया जायेगा; और

(ग) इस कार्य में धीमी प्रगति होने के क्या कारण हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी हां ।

(ख) अलीगढ़ रेलवे स्टेशन के नवीकरण का कार्य अनुमोदित हो चुका है और अब प्रगति पर है ।

(ग) यह कार्य इस प्रकार किया जा रहा है कि स्टेशन पर दिन प्रति दिन का आम कार्य अत्यवस्थित न हो और यह धन की उपलब्धता के आधार पर भी हो ।

#### Misrepresenting facts in application for licences by M/s Hoechst Pharmaceuticals

4596. PRO. R. K. AMIN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) is it that M/s. Hoechst Pharmaceuticals have been found to be